

# **Central Administrative Tribunal Principal Bench, New Delhi**

C.P.No.243/2016 in O.A. No.4498/2015

Thursday, this the 15<sup>th</sup> day of December 2016

**Hon'ble Dr. K.B. Suresh, Member (J)**  
**Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Mr. Pradeep Kumar Singhal, age 48 years  
s/o Jai Pal Singhal  
Loco Pilot (Goods)  
Under Divisional Railway Manager  
Northern Railway Ambala Cantt.  
r/o 56, Anand Nagar-B, Boh Road Ambala Cantt
2. Dinesh Kumar Sharma, age 48 years  
s/o Kesho Ram Sharma  
Loco Pilot (Goods)  
Under SSE/Loco Saharanpur  
r/o H.No1/1582, C/8 New Patel Nagar  
Saharanpur
3. Nepal Singh, age 55 years  
s/o Mool Chand Singh  
Loco Pilot (Goods)  
Under SSE Loco Umbala  
r/o 31 Jalbeda Road, New Durga Nagar  
Ambala City
4. Surjeet Singh, age 52 years  
s/o Manjur Singh  
SSE BTI  
r/o village Bopla Post Manik Distt. Sangrur (Punjab)
5. Karnal singh, age a45 years  
s/o Maya Ram  
Loco Pilot (Goods) SSE Loco UMD  
r/o 323/H, Railway Colony, Ambala Cantt.
6. Jagdamba Prasad, age 45 years  
s/o Prasad  
Loco Pilot (Goods)  
SSE/Loco Saharanpur  
R/o Railway Colony, Ambala Cantt.
7. Pawan Singh, age 45 years  
s/o Jhunka Singh  
Loco Pilot (Goods)  
SSE/Loco Saharanpur  
R/o V&PO Jahan Pur Distt. Saharanpur

..Applicants

(Mrs. Meenu Mainee, Advocate)

Versus

Union of India through

1. Mr. G S Aggarwal  
Secretary  
Railway Board  
Ministry of Railways  
Rail Bhawan, New Delhi
2. Mr. A K Puthia  
General Manager  
Northern Railway  
Baroda House, New Delhi
3. Mr. Dinesh Kumar  
Divisional Railway Manager  
Northern Railway  
DRM Office, Ambala Cantt.

..Respondents

(Mr. VSR Krishna and Mr. Shailendra Tiwary, Advocates)

### **O R D E R (ORAL)**

**Dr. K.B. Suresh:**

At the very outset, Mr. V S R Krishna, learned counsel for respondents submits that out of five petitioners, two petitioners have already been promoted and one petitioner has refused for his promotion and promotions relating to other two petitioners are under active consideration. Therefore, C.P. does not lie. C.P. is dismissed. Notices issued to the respondents.

**( K.N. Shrivastava )**  
**Member (A)**

**( Dr. K. B. Suresh)**  
**Member (J)**

**December 15, 2016**  
/sunil/